

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 29-04-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)(PLAN)/2/2024**  
**PETITION NUMBER : CP(IB)/244(CHE)/2022**  
**NAME OF THE APPLICANT : CA S Prabhu (RP)  
M/s. Marappar Textiles Pvt Ltd**  
**NAME OF THE RESPONDENT(S) : --**  
**UNDER SECTION : Sec 30(6) & 31 of IBC, 2016 r/w Rule 11 of  
NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant.

The Applicant has submitted the Application under section 30(6) and 31 of IBC, 2016 seeking approval of the resolution plan.

Case Heard.

The Applicant is directed to submit an affidavit stating that there are no other litigations or IA's pending in this case before this Tribunal.

List the application for hearing on **06.06.2024**.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk